

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 11th January, 2019

No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB/0171 In continuation of this High Court's earlier notification No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB dated 1st December, 2018, for procurement of Video Conferencing (VC) equipment for various subordinate Courts and MJA, some correction has been made in the BOQ.

The new BOQ, which is uploaded as part of this corrigendum should be filled up and submitted by the bidders. Please extract the .rar file and find the BOQ in Excel format.

Sd/-

Chairman, E-Tender Committee
High Court of Manipur